

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0009062/2023	NIRANJAN BAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /137 /2023 () //
2	BLAPL/0009063/2023	SURYAKANTA SENAPATI @ RAJA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BHARATPUR PS /169 /2023 () //
3	BLAPL/0009064/2023	BACHANA MUKHI VS STATE OF ODISHA	NANDITA KUMARI VS	GOCHHAPADA /68 /2022 () //
4	BLAPL/0009065/2023	BAPUNA MANDAL @ BAPINA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARANGA /115 /2022 () //
5	BLAPL/0009066/2023	SUBHENDU MEHER VS STATE OF ODISHA	S.S.RAY (2) VS	BUDEN /79 /2023 () //
6	BLAPL/0009067/2023	PRADEPTA @ PRADIPTA KUMAR DALAI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	//0 () //
7	BLAPL/0009068/2023	ABHIMANYU SWAIN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	KHUNTUNI /124 /2023 () //
8	BLAPL/0009069/2023	NABRANGI @ SHANKAR CHHATRI VS STATE OF ODISHA	PRATIK DASH VS	SECTOR-19 /49 /2023 () //
9	BLAPL/0009070/2023	BIGHNESWAR BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /38 /2018 () //
10	BLAPL/0009071/2023	PREMANANDA PATEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /391 /2023 () //
11	BLAPL/0009072/2023	DEEPAK PRUSTY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	JHARSUGUDA /391 /2023 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0009073/2023	KISHANLAL AGRAWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KANTABANJI /203 /2023 () //
13	BLAPL/0009074/2023	TUTU @ DR. SUNIL KUMAR RATH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	KONARK /136 /2013 () //
14	BLAPL/0009075/2023	SIPHAN JANI @ SIMPHAN JANI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BADABAZAR /161 /2023 () //
15	BLAPL/0009076/2023	PRADEEP KUMAR SANODIYA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
16	BLAPL/0009077/2023	TUTU @ DR.SUNIL KUMAR RATH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	KONARK /132 /2013 () //
17	BLAPL/0009078/2023	KASI @ KASINATH SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /183 /2022 () //
18	BLAPL/0009079/2023	SILU @ BISWAJIT MALLICK @ BISWAJIT SRICHANDAN MALLICK VS STATE OF ODISHA	TANMAY MOHAPATRA VS	KANAS /210 /2022 () //
19	BLAPL/0009080/2023	ASHOK KUMAR NAYAK @ ASHOK NAYAK @ ASHISSURYAKANTA DWIBEDI VS STATE OF ODISHA	VS	K.NUAGOAN /3 /2020 () //
20	BLAPL/0009081/2023	CHINARUL ISLAM VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //
21	BLAPL/0009082/2023	SK. WASIM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /243 /2023 () //
22	BLAPL/0009083/2023	SURU @ SURENDRA LAHARIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /113 /2023 () //
23	BLAPL/0009084/2023	BIMAL BARLA	SAMARENDRA BAHADUR	RAJGANGPUR /2 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009085/2023	PRASANNAJIT @ PRASANJIT SAHOO	PRAVASH CHANDRA JENA	SAHADEV KHUNTA /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009086/2023	KISHORE KHARA	AMULYA RATNA PANDA	S.P.(CID-CRL),CUTTACK /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009087/2023	KISHORE CHANDRA NAYAK	AMIT SHRIVASTAVA	PURUSHOTTAMPUR /333 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009088/2023	BATAKRUSHNA BHOI	TANMAYA KUMAR MOHANTY	CHANDAKA P.S. /162 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009089/2023	PATHANI SAMANTA LENKA	TANMAYA KUMAR MOHANTY	SPL.TASK FORCE /10 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009090/2023	ANIL TANTY	SOUMYA RANJAN DAS	BISRA /50 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009091/2023	PANCHU LAHARIA	SURYAKANTA DWIBEDI	PHIRINGIA /113 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009092/2023	URMILA DAS	JAYANTA KUMAR MAJHI	BASTA /154 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009093/2023	BIRENDRA SETHI	ABHAYA KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009094/2023	AKSHAYA KUMAR BHUJABAL	ACHYUTANANDA PATTANAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009095/2023	BIJU @ BIJAY PATRA	SUSIL KUMAR PATTNAIK	BARBIL /7 /2014
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	CMAPL/0000577/2023	STATE OF ODISHA TRILOCHAN JENA VS	ADV VS	// // 0
36	CMAPL/0000578/2023	STATE OF ODISHA SUBHALAXMI DEO VS	JIBANANANDA MOHANTY VS	// // 0
37	CMAPL/0000579/2023	ROHIT KUMAR SAMAL JYOTIRMAYEE DASH VS	ADV. VS	// // 0
38	CMAPL/0000580/2023	DILLIP KUMAR DASH AMAR SINGH BENGRA @ BHENGRA VS	PRAVASH CHANDRA JENA VS	// // 0
39	CMAPL/0000581/2023	STATE OF ODISHA BIKASH RANJAN SAMAL VS	ADV. VS	// // 0
40	CMAPL/0000582/2023	STATE OF ODISHA SARITA MAHARANA VS	ADV. VS	// // 0
41	CMP/0000891/2023	SUNIL KUMAR LOHAR RAJEH KUMAR VS	ANKITA MUKHERJI VS	// // 0
42	CMP/0000892/2023	SHAMSHUD BANO ANTARYAMI KAMPA VS	AMIT PRASAD BOSE VS	// // 0
43	CMP/0000893/2023	MANORAMA PATRA BASUDEV UPADHAYA VS	KESHAB CHANDRA ACHARYA VS	// // 0
44	CONTC/0005867/2023	SRIMATI UPADHAYA ANTARYAMI DEBATA VS	ADV VS	// // 0
45	CONTC/0005868/2023	VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT. PRAFULLA KUMAR MISHRA VS	ADV VS	// // 0
		VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT.		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CONTC/0005869/2023	RAJANIKANT SATRUSALYA VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
47	CONTC/0005870/2023	KISHORE CHANDRA SWAIN VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
48	CONTC/0005871/2023	PRADEEP KUMAR PATNAIK VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
49	CONTC/0005872/2023	KRUSHNA CHANDRA PATNAIK VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
50	CONTC/0005873/2023	NABINA MANDAR VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
51	CONTC/0005874/2023	MOHADEV GOUDO VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
52	CONTC/0005875/2023	TRINATH PATI VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
53	CONTC/0005876/2023	SARASWATI NAG VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
54	CONTC/0005877/2023	SNEHALATA PATNAIK VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
55	CONTC/0005878/2023	RAGHUNATH SAHU VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
56	CONTC/0005879/2023	DAMUNI MAJHI VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
57	CONTC/0005880/2023	PRAMADA SADANGI	NEELAKANTHA PANDA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2023**

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		VS	VS	0
58	CONTC/0005881/2023	SANGRAMJIT NAYAK, IAS PRAFULLA BHUYAN	NEELAKANTHA PANDA	//
		VS	VS	0
59	CONTC/0005882/2023	SANGRAMJIT NAYAK, IAS SURATH ROUT	MANORANJAN PADHI	//
		VS	VS	0
60	CONTC/0005883/2023	ER. AJIT P MOHAPATRA, EXEC. ENGR., (R AND B), DIVISION, PURI JAYANTI SAHOO	ADV	//
		VS	VS	0
61	CONTC/0005884/2023	SHALINI PANDIT, I.A.S. LOPAMUDRA RAY	ADV.	//
		VS	VS	0
62	CONTC/0005885/2023	PRAVAT KISHORE DAS, COMMANDANT CUM S.P., O.S.A.P, 3RD BN, KORAPUT SUNIL KUMAR BHOTRA	ADV.	//
		VS	VS	0
63	CONTC/0005886/2023	T. AO, IAS PRABHAKAR BEHERA	ADV.	//
		VS	VS	0
64	CONTC/0005887/2023	ANANYA DAS, IAS JALADHAR ROUT	ADV.	//
		VS	VS	0
65	CONTC/0005888/2023	ASWINI KUMAR BHUNYAN, TAHASILDAR, RAJNAGAR SUDHIR AIND	ADV.	//
		VS	VS	0
66	CONTC/0005889/2023	PRASANA KUMAR DAS, PROJECT DIRECTOR, WATERSHEDS CUM DY. DIRECTOR SOIL CONSERVATION, JHARSUGUDA MAHESH PRASAD PANI	TARUN KANTA PATTANAYAK	//
		VS	VS	0
67	CONTC/0005890/2023	ANU GARG, IAS PURUSHOTTAM BEHERA	ADV	//
		VS	VS	0
68	CONTC/0005891/2023	RASHMI RANJAN DALABEHERA, R.T.O., BALASORE SUMIT SARAF	SATYAPRAKASH DHAL	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0005892/2023	ASWATHY S., SECY., DEPT. OF SCHOOL AND MASS EDUCATION, ODISHA, BBSR. JOGENDRA BHAINSA VS	SATYAPRAKASH DHAL VS	// // ()
70	CONTC/0005893/2023	ASWATHY S., SECRETARY S AND ME DEPT. AMIT KUMAR PATEL VS	SATYAPRAKASH DHAL VS	// // ()
71	CONTC/0005894/2023	DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY., DEPT. OF AGRICULTURE AND FARMERS EMPOWERMENT, BBSR. RABINDRANATH MOHANTY VS	SATYAPRAKASH DHAL VS	// // ()
72	CONTC/0005895/2023	ANU GARG, DEVLOPMENT COMMISSIONER, WATER RESOURCES DEPT. NIRMALA MOHARANA VS	DHANESWAR BEHERA VS	// // ()
73	CONTC/0005896/2023	SANJAY KUMAR SINGH, IAS KAMALA SAHOO VS	PRAVU PITYARTHI KUMAR PANDIT VS	// // ()
74	CONTC/0005897/2023	VISHAL KUMAR DEV, IAS NATABAR ROUT VS	ADV VS	// // ()
75	CONTC/0005898/2023	PRASANTA KUMAR DAS, FIRE OFFICER CUM CFO, CUTTACK RABINDRA KUMAR BHUYAN VS	ADV VS	// // ()
76	CONTC/0005899/2023	PRASANTA KUMAR DAS, FIRE OFFICER CUM CFO, CUTTACK KRUSHNA CHANDRA PANIGRAHI VS	ADV. VS	// // ()
77	CONTC/0005900/2023	SANJAY KU. SINGH,OAS, COMMISSIONER-CUM-SECY, SKILL DEVP. AND TECH. DEPTT. BHABANI SAHOO VS	LAXMIKANTA MOHANTY VS	// // ()
78	CRLA/0000895/2023	ASWATHY S., I.A.S. NISHU KUMAR VS	MADAN MOHAN DAS VS	// //0 ()
79	CRLA/0000896/2023	STATE OF ODISHA BHASKARA BISOYI VS	S.MOHAN PRASAD PATRA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

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80	CRLA/0000897/2023	NARAYAN GIRI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	NIALI /269 /2015 () //
81	CRLA/0000898/2023	RUPIT HARIJAN VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BISWANATHPUR /38 /2022 () //
82	CRLLP/0000056/2023	STATE OF ODISHA VS AJIT KUMBHAR	SIDHARTH SANKAR MOHAPATRA, A.S.C. VS	DUNGURIPALI /129 /2016 () //
83	CRLMA/0000304/2023	RAMANATH PANDA VS STATE OF ODISHA	ADV. VS	/ /0 () //
84	CRLMA/0000305/2023	DEBJIBAN DAS VS STATE OF ODISHA	ADV. VS	/ /0 () //
85	CRLMA/0000306/2023	JOGESH CHANDRA SUKLA VS KSHNAPRAVA PANDA	RAGHUNATH DAS MOHAPATRA VS	/ /0 () //
86	CRLMC/0003536/2023	PRAMOD KUMAR PADHY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	KHANDAGIRI P.S. /294 /2023 () //
87	CRLMC/0003537/2023	DIXIT KUMAR SWAIN VS STATE OF ODISHA	MADAN MOHAN DAS VS	CUTTACK SADAR /72 /2021 () //
88	CRLMC/0003538/2023	PITAMBAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /73 /2017 () //
89	CRLMC/0003539/2023	SK. RIZWAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JASHIPUR /121 /2022 () //
90	CRLMC/0003540/2023	BIKASH@NEPAL@RANJAN SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /100 /2016 () //
91	CRLMC/0003541/2023	SUBHENDU SEKHAR SAHU	UMA CHARAN MISHRA	ANGUL SADAR PS /40 /2023



## ORISSA HIGH COURT

### FILING REPORT AS ON :10/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0003542/2023	PRAKASH CHANDRA NAYAK	SATYAJIT MOHAPATRA	SAMBALPUR VIGILANCE /36 /2013
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
93	CRLMC/0003543/2023	PRAHALLAD SAHOO	NIRANJAN LENKA	GANIA /68 /2005
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0003544/2023	ASHISH KUMAR MEHER	SUSANTA KUMAR SAHU	BURLA /601 /2020
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0003545/2023	RANJAN KUMAR DASH	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /43 /2017
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0003546/2023	DHANANJAY RANA	TARA PRASAD MOHAPATRA	KANTABANJI /32 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0003547/2023	BISWAJIT SAMAL @ BISU	RAJENDRA NARAYAN ROUT	ABHAYACHANDPUR /12 /2016
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0003548/2023	RAGHUNATH MANDI @ RAGHU MANDI	AMULYA RATNA PANDA	MACHHKUND /78 /2020
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0003549/2023	KULAMANI PATRA	SAMARENDRA BAHADUR	KISINDA /30 /2012
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0003550/2023	BHAGABAT PRASAD BHUYAN	NIRAJ KUMAR SETHI	MAHILA (BERHAMPUR) /62 /2022
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0003551/2023	BIBHUTI BHUSAN MISHRA	NIRAJ KUMAR SETHI	AINTHAPALI /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0003552/2023	CHANDRA MOHAN JENA	JAYANTA KUMAR MAJHI	BARIPADA TOWN /189 /2017
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMC/0003553/2023	STATE OF ODISHA BABU NAYAK VS	PRASANT KUMAR SAHOO VS	// CHANDRASEKHARPUR /266 /2023 ()
104	CRLMC/0003554/2023	STATE OF ODISHA DURGA CHARAN DAS @ DASH VS	SANJIB KUMAR BHANJADEO VS	// PHIRINGIA /47 /2021 ()
105	CRLMC/0003555/2023	STATE OF ODISHA LAMBODAR NAYAK VS	BINI MISHRA VS	// OUPADA /3 /2023 ()
106	CRLMP/0001580/2023	STATE OF ODISHA SAROJ KUMAR GAUDA VS	BISWAJIT TRIPATHY VS	// / /0 ()
107	CRLMP/0001581/2023	M.K.DAS BABITA ROUT VS	SOUMYA RANJAN DAS VS	// PATTAMUNDAI RURAL PS /47 /2023 ()
108	CRLMP/0001582/2023	STATE OF ODISHA SUMIT KUMAR DAS VS	A.G.A. PRATAP CHANDRA MISHRA VS	// / /0 ()
109	CRLMP/0001583/2023	STATE OF ODISHA SRIBANTA KUMAR ACHARYA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
110	CRLMP/0001584/2023	STATE OF ODISHA SANTOSH KUMAR CHAHATARAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
111	CRLMP/0001585/2023	STATE OF ODISHA GOBINDARAM PANDA VS	PRADEEP KUMAR DASH VS	// / /0 ()
112	CRLMP/0001586/2023	STATE OF ODISHA TRISHNA BERLIA VS	LALITENDU MISHRA VS	// / /0 ()
113	CRLMP/0001587/2023	STATE OF ODISHA RANJAN KUMAR KAR VS	LALIT KUMAR MAHARANA VS	// / /0 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLMP/0001588/2023	SANKAR PRASAD PANI VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	//0 () //
115	CRLREV/0000411/2023	SANJAY GARIA VS STATE OF ODISHA	ASWINI KUMAR DASH VS	GOVINDPUR /16 /2017 () //
116	CRLREV/0000412/2023	BISWAMITRA BHUE @ BHOI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BOLANGIR SADAR /157 /2008 () //
117	CRLREV/0000413/2023	JITEN @ JITENDRA NAIK VS STATE OF ODISHA	RAJJEET ROY VS	BOLANGIR SADAR /205 /2012 () //
118	EXP/0000005/2023	UMESH CHANDRA BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// () //
119	EXP/0000006/2023	MAHESWAR SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// () //
120	EXP/0000007/2023	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// () //
121	ITA/0000081/2023	PRINCIPAL COMMISSIONER OF INCOME TAX VS GRID CORPORATION OF ORISSA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// () //
122	ITA/0000082/2023	PRINCIPAL COMMISSIONER OF INCOME TAX VS GRID CORPORATION OF ORISSA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// () //
123	MACA/0000768/2023	LEGAL MANAGER, T.P. CELL. M/S. NEW INDIA ASSURANCE CO. LTD. VS TILOTTAM GHADEI	ANANTA BHARDWAJ VS	// () //
124	MACA/0000769/2023	PRASHANTA ROUT VS KRUSHNA CHANDRA SAHOO	ANANGA KUMAR OTTA VS	// () //
125	MACA/0000770/2023	THE MANAGER CLAIMS, RELIANCE G.I.CO. LTD.	G.P DUTTA	//

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		VS	VS	0
126	MACA/0000771/2023	SWAPNARANI DASH @ SAHU AMBIKA SAHOO	KAPILA CHARAN NAYAK	//
		VS	VS	0
127	MATA/0000265/2023	BIJAY KUMAR MALLIK SOURABH SARIT SAMANTARAY	BYOMOKESH SAHOO	//
		VS	VS	0
128	RSA/0000350/2023	JHARA SEFALI ARUN SARDAR	SOUMYA MISHRA	//
		VS	VS	0
129	RSA/0000351/2023	SAMEER RAY KESHAB NANDA	MALAYA KUMAR MISHRA	//
		VS	VS	0
130	RSA/0000352/2023	GOURANGA CHARAN NANDA STATE OF ODISHA	SWAYAMBHU MISHRA, (A.G.A)	//
		VS	VS	0
131	RVWPET/0000330/2023	RAHISA KHATOON TPG EQUITY MANAGEMENT PVT. LTD.	ADISHA MOHANTY	//
		VS	VS	0
132	TRPCRL/0000067/2023	STATE OF ODISHA SUSMITA NANDA	PRAVASH CHANDRA JENA	//
		VS	VS	0
133	WA/0001911/2023	NISITH RANJAN PARIDA STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
134	WA/0001912/2023	RAMAKANTA SWAIN STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
135	WA/0001913/2023	PRAMODA MOHANTY STATE OF ODISHA	HARIKRUSHNA PANIGRAHI, A.S.C.	//
		VS	VS	0
136	WA/0001914/2023	NANDA KISHORE PANDA STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	WA/0001915/2023	NANDA KISHORE SAHOO STATE OF ODISHA VS GOURAHARI PATRA	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
138	WA/0001916/2023	STATE OF ODISHA VS K. BHUBANESWARI	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
139	WA/0001917/2023	STATE OF ODISHA VS DR. MADHAB CHANDRA SAMANTRAY	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
140	WA/0001918/2023	STATE OF ODISHA VS DR. PRAKASH CHANDRA SAHOO	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
141	WA/0001919/2023	STATE OF ODISHA VS NIRMALA SAHOO	SASWAT DAS,A.G.A VS	// 0 //
142	WA/0001920/2023	STATE OF ODISHA VS URMILA DAS	MALAYA KETAN BALABANTARAY,A.G.A VS	// 0 //
143	WA/0001921/2023	STATE OF ODISHA VS AHALYA PRADHAN	MALAYA KETAN BALABANTARAY,A.G.A VS	// 0 //
144	WA/0001922/2023	STATE OF ODISHA VS DR. ARUN KUMAR DASH	DEBENDRA KUMAR MOHANTY,A.S.C VS	// 0 //
145	WA/0001923/2023	STATE OF ODISHA VS DR. SUNITA MOHAPATRA	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
146	WA/0001924/2023	STATE OF ODISHA VS DR. ASISH KUMAR DAS	Y.S.P. BABU,A.G.A VS	// 0 //
147	WA/0001925/2023	STATE OF ODISHA VS RADHAKRUSHNA PANDA	SASWAT DAS,A.G.A VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0001926/2023	STATE OF ODISHA VS DR. APARAJITA SAHOO	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
149	WP(C)/0025805/2023	DR. DURGA SHANKAR PATTANAİK VS STATE OF ODISHA	ASHUTOSH MOHANTY VS	// 0 //
150	WP(C)/0025806/2023	PRAKASH ROADLINES CORPORATION LTD., KOLKATA VS MCL, BURLA	ANJIT PATNAİK VS	// 0 //
151	WP(C)/0025807/2023	YOUNG INDIA, PURI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
152	WP(C)/0025808/2023	RATIKANTA TRIPATHY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
153	WP(C)/0025809/2023	PREMALATA NAHAK VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
154	WP(C)/0025810/2023	RATIKANTA TRIPATHY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
155	WP(C)/0025811/2023	RATIKANTA TRIPATHY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
156	WP(C)/0025812/2023	KEDARNATH MINING PVT. LTD. KOLKATA VS STEEL AUTHORITY OF INDIA, NEW DELHI	SUSANTA KUMAR DASH VS	// 0 //
157	WP(C)/0025813/2023	RATIKANTA TRIPATHY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
158	WP(C)/0025814/2023	M/S. MAA DURGA ENGINEERING, JAGATSINGHPUR VS COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
159	WP(C)/0025815/2023	RATIKANTA TRIPATHY	PRABODHA CHANDRA NAYAK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0025816/2023	GANGADEVI SHG, ALASAH PATANA, PURI	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0025817/2023	RUDRA NARAYAN MOHANTY	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0025818/2023	NILABATI SAHOO	PRADEEP KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0025819/2023	SEBATI NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0025820/2023	JOYNARAYAN MOHANTY	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0025821/2023	NETRANAND PRADHAN	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0025822/2023	JAHANOR BEGUM	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0025823/2023	ISHWARA PADHAN	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0025824/2023	LALIT MOHAN BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0025825/2023	BARENDRA KUMAR PATRA	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0025826/2023	SUSHANTA KUMAR KAR	RAJKUMAR SUTAR	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0025827/2023	STATE OF ODISHA UPENDRA KHAMARI VS	ABANI KANTA DASH VS	// // ()
172	WP(C)/0025828/2023	STATE OF ODISHA SITAKANTA BADHAI VS	ABANI KANTA DASH VS	// // ()
173	WP(C)/0025829/2023	STATE OF ODISHA DR. GANGALAXMI PATNAIK VS	SANJIB SWAIN VS	// // ()
174	WP(C)/0025830/2023	STATE OF ODISHA PRANATI MALLICK VS	ABANI KANTA DASH VS	// // ()
175	WP(C)/0025831/2023	STATE OF ODISHA RAGHUNATH SAHU VS	ABANI KANTA DASH VS	// // ()
176	WP(C)/0025832/2023	STATE OF ODISHA M/S. MAA DURGA ENGINEERING, JAGATSINGHPUR MADHAB LAL AGARWAL VS COMMNR. OF CT AND GST, CUTTACK	VS	// // ()
177	WP(C)/0025833/2023	STATE OF ODISHA NAMITA BEHERA VS	BISWABIHARI MOHANTY VS	// // ()
178	WP(C)/0025834/2023	STATE OF ODISHA SHYAM METALLICS AND ENERGY LTD. SAMBALPURRANAB KUMAR GHOSE VS	VS	// // ()
179	WP(C)/0025835/2023	STATE OF ODISHA MANORANJAN MUDULI VS THE COMMISSIONER OF CT AND GST, ODISHA	PURNA CHANDRA MOHARANA VS	// // ()
180	WP(C)/0025836/2023	STATE OF ODISHA JASODA BISWAL VS	ABANI KANTA DASH VS	// // ()
181	WP(C)/0025837/2023	STATE OF ODISHA PADMALOCHAN PUSTI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// // ()



**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0025838/2023	DEBASISH SAMAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
183	WP(C)/0025839/2023	TRINATHA MAHARANA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
184	WP(C)/0025840/2023	ARUNDHATI DASH VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
185	WP(C)/0025841/2023	SOMANATH BEHERA VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS	// 0 //
186	WP(C)/0025842/2023	DAITARI NAIK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
187	WP(C)/0025843/2023	SOMANATH BEHERA VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS	// 0 //
188	WP(C)/0025844/2023	DR. RABINDRA KUMAR MISHRA VS COMMISSIONER-CUM-SECY., H AND FW DEPT., BBSR	BIDYADHAR MANSING VS	// 0 //
189	WP(C)/0025845/2023	BHAGABATA JENASAMANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
190	WP(C)/0025846/2023	SOMANATH BEHERA VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS	// 0 //
191	WP(C)/0025847/2023	MANJULATA SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
192	WP(C)/0025848/2023	KESHABA PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
193	WP(C)/0025849/2023	PRABIR KUMAR DHAL	BHABANI SANKAR MISHRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0025850/2023	JYOTIRMAYEE HOTA	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0025851/2023	UMAMANI INSTITUTE OF PHARMACY, BHADRAK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0025852/2023	CHINMAY KUMAR NANDA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0025853/2023	RABINARAYAN KARMI	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0025854/2023	RAMAKANTA SETHY	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0025855/2023	DR. RAJAT KUMAR KUJUR	AMAR KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0025856/2023	JAGANNATH SAHOO	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0025857/2023	NIRANJAN BEHURA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0025858/2023	MANAGEMENT COMMITTEE (CFH SCHEME), JAGATSINGHPUR	SANJIB KUMAR ACHARYA	//
		VS	VS	0
		ASST. COMMNR. OF IT, CIRCLE TDS, BBSR		//
203	WP(C)/0025859/2023	BISHNU CHARAN JENA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0025860/2023	SUBODHA KUMAR SAMAL	DHANESWAR BEHERA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0025861/2023	STATE OF ODISHA TRILOCHAN MALLIK VS	SANJIB MOHANTY VS	// // 0
206	WP(C)/0025862/2023	STATE OF ODISHA SRINIBASH GANTHIA VS	DHANESWAR BEHERA VS	// // 0
207	WP(C)/0025863/2023	STATE OF ODISHA SRIDHAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
208	WP(C)/0025864/2023	STATE OF ORISSA LAXMIKANTA SHIAL VS	DHANESWAR BEHERA VS	// // 0
209	WP(C)/0025865/2023	STATE OF ODISHA BIJAY KALASI VS	ANURAG PATI VS	// // 0
210	WP(C)/0025866/2023	STATE OF ODISHA NIRANJAN PANDA VS	DHANESWAR BEHERA VS	// // 0
211	WP(C)/0025867/2023	STATE OF ODISHA ARUNA KUMAR MALICK VS	PRAVAT RANJAN SUTAR VS	// // 0
212	WP(C)/0025868/2023	COMMNR. CONSOLIDATION, ODISHA DAITARI SWAIN VS	DHANESWAR BEHERA VS	// // 0
213	WP(C)/0025869/2023	STATE OF ODISHA VILLAGERS OF KUMIAPALI, BALANGIR VS	NARESH CHANDRA JENA VS	// // 0
214	WP(C)/0025870/2023	STATE OF ODISHA KESHAB CHANDRA MOHANTA VS	DHANESWAR BEHERA VS	// // 0
215	WP(C)/0025871/2023	STATE OF ODISHA RAMESH PRASAD KARNA VS	SATYAJIT MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0025872/2023	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
217	WP(C)/0025873/2023	ARJUNA KUMAR MISHRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
218	WP(C)/0025874/2023	BIPRA CHARAN BAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
219	WP(C)/0025875/2023	M/S. KISSAN AGRO, MAYURBHANJ VS GROMAX AGRI EQUIPMENTS LTD. MAHINDRA, GUJRAT TRACTORS LTD.	KAMALAKANTA MOHANTA VS	// 0 //
220	WP(C)/0025876/2023	DEBENDRANATH MOHAPATRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
221	WP(C)/0025877/2023	SUSAMA RATH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
222	WP(C)/0025878/2023	SURATH MUDULI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
223	WP(C)/0025879/2023	SRINIBAS NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
224	WP(C)/0025880/2023	SUMIT KUMAR PADHAN VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
225	WP(C)/0025881/2023	LALITA MOHAN JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
226	WP(C)/0025882/2023	P. BHASKAR RAO VS DIRECTOR (ST), SC AND ST DEVELOPMENT M AND BCW DEPT., BBSR	SUJATA JENA VS	// 0 //
227	WP(C)/0025883/2023	BIJAYALAXMI PANIGRAHI	DHANESWAR BEHERA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0025884/2023	STATE OF ODISHA RAJENDRA KUMAR SAHU	DHANESWAR BEHERA	//
		VS	VS	0
229	WP(C)/0025885/2023	STATE OF ODISHA SATRUGHNA BISWAL	DHANESWAR BEHERA	//
		VS	VS	0
230	WP(C)/0025886/2023	STATE OF ODISHA KISHOR PANDA	DHANESWAR BEHERA	//
		VS	VS	0
231	WP(C)/0025887/2023	STATE OF ODISHA SADANAND KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
232	WP(C)/0025888/2023	STATE OF ODISHA ABHAYA KUMAR SWAIN	DHANESWAR BEHERA	//
		VS	VS	0
233	WP(C)/0025889/2023	STATE OF ODISHA SANANDA BHOI	DHANESWAR BEHERA	//
		VS	VS	0
234	WP(C)/0025890/2023	STATE OF ODISHA TILAK KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
235	WP(C)/0025891/2023	STATE OF ODISHA LOCHAN KUMAR MOHANTY	DHANESWAR BEHERA	//
		VS	VS	0
236	WP(C)/0025892/2023	STATE OF ODISHA HRUDANANDA MISHRA	DHANESWAR BEHERA	//
		VS	VS	0
237	WP(C)/0025893/2023	STATE OF ODISHA M/S. SARP SANIWARE (P) LTD. CUTTACK	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
238	WP(C)/0025894/2023	PNB, SASTRA DIVN. NEW DELHI RAMA CHANDRA BEHERA	DHANESWAR BEHERA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0025895/2023	STATE OF ODISHA JUGAL BEHERA VS	DHANESWAR BEHERA VS	// // ()
240	WP(C)/0025896/2023	STATE OF ODISHA BIDYADHAR NAYAK VS	DHANESWAR BEHERA VS	// // ()
241	WP(C)/0025897/2023	STATE OF ODISHA SURENDRA BEHERA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
242	WP(C)/0025898/2023	STATE OF ODISHA RABINDRA BARIK VS	DWARIKA PRASAD MOHANTY VS	// // ()
243	WP(C)/0025899/2023	PRAFULLA KUMAR PRUSTY RASMITA BISWAL VS	SIOUBHAGYA SWAIN VS	// // ()
244	WP(C)/0025900/2023	STATE OF ODISHA RANJANA SAHOO VS	RABINDRA NATH PRUSTY VS	// // ()
245	WP(C)/0025901/2023	STATE OF ODISHA SARAT CHANDRA TRIPATHY VS	SHARMISTHA SAMAL VS	// // ()
246	WP(C)/0025902/2023	STATE OF ODISHA BINOD BIHARI KARAN VS	ARUN KUMAR MISHRA (2) VS	// // ()
247	WP(C)/0025903/2023	STATE OF ODISHA SRIPATI PATEL VS	SHARMISTHA SAMAL VS	// // ()
248	WP(C)/0025904/2023	STATE OF ODISHA AMIYA KUMAR PANDA VS	SHARMISTHA SAMAL VS	// // ()
249	WP(C)/0025905/2023	STATE OF ODISHA SOUBHAGINI NAYAK VS	SHARMISTHA SAMAL VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0025906/2023	KAILASH KUMAR SINGH LALLOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	WP(C)/0025907/2023	M/S. BALAJI BUILDERS AND DEVELOPERS VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// 0 //
252	WP(C)/0025908/2023	ANANTA CHARAN SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
253	WP(C)/0025909/2023	RABINARAYAN SAMAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
254	WP(C)/0025910/2023	ABHIRAM DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	WP(C)/0025911/2023	M/S. BALAJI BUILDERS AND DEVELOPERS VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// 0 //
256	WP(C)/0025912/2023	INDRABATI MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
257	WP(C)/0025913/2023	M/S BALAJI BUILDERS AND DEVELOPERS VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// 0 //
258	WP(C)/0025914/2023	KARAMATULLAH KHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
259	WP(C)/0025915/2023	PRAHALLAD SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	WP(C)/0025916/2023	SWARUP CHANDRA DESHPRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0025917/2023	SUBHRANSHU SEKHAR PADHI	SAIBRATA RATH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0025918/2023	M/S BALAJI BUILDERS AND DEVELOPERS	SAHASRANSU SOURAV	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0025919/2023	NARAYAN SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0025920/2023	RABINDRA KUMAR PAILA	BHABANI SANKAR MISHRA	//
		VS	VS	0
		ODISHA GRAMYA BANK, PMSBY, BBSR		//
265	WP(C)/0025921/2023	NILAMANI BEHERA	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0025922/2023	M/S BALAJI BUILDERS AND DEVELOPERS	SAHASRANSU SOURAV	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0025923/2023	KESHAB CHARAN PRADHAN	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0025924/2023	SABITRI BEHERA	BHARAT CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0025925/2023	SANGRAM KESHARI BINOD	ANIRUDH SANGANERIA	//
		VS	VS	0
		UCO BANK, RAJGANGPUR BRANCH, SUNDARGARH		//
270	WP(C)/0025926/2023	BENUDHAR SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0025927/2023	SUSMITA BISWAL	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0025928/2023	KISHWAR MANTU	KHIROD CHANDRA MAJHI	//
		VS	VS	0



**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0025929/2023	R.T.O.BBSR-1 M/S CHOUDHURY INFRA INDIA PVT. LTD., BOUDHAUPASANA BAL VS	VS	// // ()
274	WP(C)/0025930/2023	THE ADDL. CT AND GST OFFICER, BOUDHA M/S. BALAJI BUILDERS AND DEVELOPERS VS	SAHASRANSU SOURAV VS	// // ()
275	WP(C)/0025931/2023	STATE OF ODISHA SARADA PRASAD MALIK VS	KHIROD CHANDRA MAJHI VS	// // ()
276	WP(C)/0025932/2023	R.T.O. CUTTACK GURUBARI SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()
277	WP(C)/0025933/2023	STATE OF ODISHA SARAT KUMAR RATH VS	KHIROD CHANDRA MAJHI VS	// // ()
278	WP(C)/0025934/2023	R.T.O.CUTTACK NRUSINGH CHARAN SAHOO VS	BUDHIRAM DAS VS	// // ()
279	WP(C)/0025935/2023	THE STATE OF ODISHA NRUSINGHA CHARANA SAHOO VS	LAXMI PRASAD DWIVEDY VS	// // ()
280	WP(C)/0025936/2023	STATE OF ODISHA KISHWAR MANTU VS	KHIROD CHANDRA MAJHI VS	// // ()
281	WP(C)/0025937/2023	R.T.O.BBSR SHITIKANTHA PATEL VS	MAHES DAS VS	// // ()
282	WP(C)/0025938/2023	STATE OF ODISHA RASMITA BARIK VS	KHIROD CHANDRA MAJHI VS	// // ()
283	WP(C)/0025939/2023	R.T.O. JAGATSINGHPUR DILLIP KUMAR MALLICK VS	JAJATI KISHORE MOHANTY VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0025940/2023	M/S. BALAJI BUILDERS AND DEVELOPERS. VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// 0 //
285	WP(C)/0025941/2023	MAA SARALA PRIVATE WORK, SUNDARGARH VS R.T.O. ROURKELA	KHIROD CHANDRA MAJHI VS	// 0 //
286	WP(C)/0025942/2023	MOHESWAR NAIK VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
287	WP(C)/0025943/2023	BASANTA KUMAR TRIPATHY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
288	WP(C)/0025944/2023	MADHUSUDAN NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
289	WP(C)/0025945/2023	MAA SARALA PRIVATE WORK, SUNDARGARH VS R.T.O. ROURKELA	KHIROD CHANDRA MAJHI VS	// 0 //
290	WP(C)/0025946/2023	FAKIR CHARAN SAHU VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
291	WP(C)/0025947/2023	HAREKRUSHNA SENAPATI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
292	WP(C)/0025948/2023	MANORANJAN SAHOO VS THE TRANSPORT COMMNR. CUM CHAIRMAN, CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
293	WP(C)/0025949/2023	PRAMILA ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
294	WP(C)/0025950/2023	M/S. ABSOLUTE PROJECTS (INDIA), LTD. PURI VS THE COMMNR. CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
295	WP(C)/0025951/2023	BIJAN KUMAR PARIDA	KANANBALA ROY CHOUDHURY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE COMMNR., CT AND GST, ODISHA		//
296	WP(C)/0025952/2023	S.LAKSHMI REDDY	SAIBRATA RATH	//
		VS	VS	0
		GENERAL MANAGER PERSONAL, MAHANADI COAL FIELD LTD., SAMBALPUR		//
297	WP(C)/0025953/2023	TILOTAMA JENA	AMIT PRASAD BOSE	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0025954/2023	SABYASACHI SATPATHY	VIJAYA KAR	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0025955/2023	BHABAGRAHI SENAPATI	BIDYADHAR MANSING	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0025956/2023	BISWARANJAN DASH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0025957/2023	JYOTSNA MANJARI PATRA	SUMIT SEKHAR PATTANAIK	//
		VS	VS	0
		ODISHA STATE HOUSING BOARD, BBSR		//
302	WP(C)/0025958/2023	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK	TANU MAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0025959/2023	DRIEMS SCHOOL AND COLLEGE OF PHARMACY, CUTTACK	TANU MAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0025960/2023	DRIEMS COLLEGE OF OCCUPATIONAL AND PHYSIOTHERAPY, CUTTACK	TANU MAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0025961/2023	RABINDRA KUMAR HOTA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0025962/2023	SOUDAMINI SWAIN	SUBASH CH PANI	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0025963/2023	UNION OF INDIA NARESH CHANDRA MISHRA VS	KUNAL KUMAR SWAIN VS	// // ()
308	WP(C)/0025964/2023	STATE OF ODISHA SHISHIRA KUMAR MOHANTY VS	TUNA SAHU VS	// // ()
309	WP(C)/0025965/2023	AUTHORISED OFFICER CUM LEAD D.M., UCO BANK, JAGATSINGHPUR NARENDRA KUMAR DAS VS	SUBASH CH PANI VS	// // ()
310	WP(C)/0025966/2023	UNION OF INDIA SURATRAM NAIK VS	AUROVINDA MOHANTY VS	// // ()
311	WP(C)/0025967/2023	THE STATE OF ODISHA DEEPAK KUMAR MAHUNTA VS	SUBASH CH PANI VS	// // ()
312	WP(C)/0025968/2023	UNION OF INDIA JAYAKRUSHNA PANIGRAHI VS	SADASIVA PATRA 1 VS	// // ()
313	WP(C)/0025969/2023	STATE OF ODISHA SUCHISMITA LENKA VS	ASHOK KUMAR SAHOO VS	// // ()
314	WP(C)/0025970/2023	STATE OF ODISHA YUDHISTIR SAMANTARAY VS	SRIDHAR RATH VS	// // ()
315	WP(C)/0025971/2023	STATE OF ODISHA YUDHISTIR SAMANTARAY VS	SRIDHAR RATH VS	// // ()
316	WP(C)/0025972/2023	STATE OF ODISHA SRINIVAS DAS VS	PRASHANTA KUMAR NAYAK VS	// // ()
317	WP(C)/0025973/2023	DY. DIRECTOR OF AGRICULTURE, SUNDARGARH RAJIV KUMAR VS ADDL. COMMNR. REVISIONAL COURT, BBSR	NIRAJ KUMAR SETHI VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0025974/2023	DACTOR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0025975/2023	SAROJINI SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
320	WP(C)/0025976/2023	PRASHANT KUMAR VS ADDL. COMMNR. REVISIONAL COURT, BBSR	NIRAJ KUMAR SETHI VS	// 0 //
321	WP(C)/0025977/2023	SAMBHU PRASAD DIP VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0025978/2023	CHIRANJIBI PRADHAN VS ODISHA STAFF SELECTION COMMISSION, BBSR	BASUDEV PUJARI VS	// 0 //
323	WP(C)/0025979/2023	GARIBA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0025980/2023	JIBARDHAN PATEL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0025981/2023	LAXMAN BARIHA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0025982/2023	KALAKAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0025983/2023	KASHINATH MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0025984/2023	GOPAL BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0025985/2023	BHANUMATI GOCHHAYAT	DHANESWAR BEHERA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0025986/2023	ARATI JOSHI	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0025987/2023	JYOTI RANJAN DAS	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0025988/2023	DURBADALA BAG	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0025989/2023	PUSPALATA DEVI	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0025990/2023	M/S. EXCEL PACKAGING, BBSR	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		ODISHA STATE FINANCIAL CORPORATION, CUTTACK		//
335	WP(C)/0025991/2023	ARUN KUMAR PUJARI	DEBASIS TRIPATHY	//
		VS	VS	0
		THE STATE OF ODISHA		//
336	WP(C)/0025992/2023	SIDHANT NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0025993/2023	KUNJA TIRKEY	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0025994/2023	BASANTA KUMAR MAHALA	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		THE SECY. S AND ME, BBSR		//
339	WP(C)/0025995/2023	CHATURBHUJA GARNAIK	SANKAR PRASAD PANI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0025996/2023	ASHISH KUMAR NAIK	SANTOSH KUMAR NANDA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0025997/2023	STATE OF ODISHA MINAKETAN PANDA VS AUTHORIZED OFFICER, BERHAMPUR	JAYADEBA BEHERA VS	// // ()
342	WP(C)/0025998/2023	MADHU MURMU VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// // ()
343	WP(C)/0025999/2023	HARI NARAYAN DUTTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // ()
344	WP(C)/0026000/2023	RAMESH CHANDRA JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // ()
345	WP(C)/0026001/2023	GANESH BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // ()
346	WP(C)/0026002/2023	SANJIB KUMAR PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // ()
347	WP(C)/0026003/2023	SUKANTA ROUT VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// // ()
348	WP(C)/0026004/2023	KARUNAKAR ROUT VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// // ()
349	WP(C)/0026005/2023	DEBASHISH KUMAR PANDA VS BAR COUNCIL OF INDIA, NEW DELHI	VS	// // ()
350	WP(C)/0026006/2023	M/S FORTUNE IMPEX, BBSR VS INDIAN BANK, BBSR	PRABHU PRASANNA BEHERA VS	// // ()
351	WPCRL/0000113/2023	DURGA PRASAD RATH VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	ABLAPL/0008627/2023	BHOLI @ BHOLANATH BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASTARANGA /36 /2023 () //
353	ABLAPL/0008628/2023	NIRMAL PATRA @ NIRMAL KUMAR PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /171 /2023 () //
354	ABLAPL/0008629/2023	BHIKARI MISHRA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JHARSUGUDA SADAR /230 /2023 () //
355	ABLAPL/0008630/2023	SUKESH MISHRA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JHARSUGUDA SADAR /230 /2023 () //
356	ABLAPL/0008631/2023	RAJIB @ RAJIV AGNIHOTRI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	TALCHER TOWN /465 /2023 () //
357	ABLAPL/0008632/2023	SRIBANTA KUMAR ACHARYA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
358	ABLAPL/0008633/2023	BHASKAR SAMAL @ BHASIA SAMAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /197 /2022 () //
359	ABLAPL/0008634/2023	RAJANIKANTA MEHER VS STATE OF ODISHA	UMAKANTA BARIK VS	JUNAGARH /282 /2023 () //
360	ABLAPL/0008635/2023	KANHU PANDA @ KANHA CHARAN PANDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /16 /2023 () //
361	ABLAPL/0008636/2023	NIRAKARA BHOKTA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ATHAMALLIK /181 /2023 () //
362	ABLAPL/0008637/2023	BHITARI KHOSLA @ BHIKARI KHOSLA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NARAYANPATNA /43 /2023 () //
363	ABLAPL/0008638/2023	MAYADHAR NAYAK	SK. ZAFARULLA	OUPADA /96 /2022



## ORISSA HIGH COURT

### FILING REPORT AS ON :10/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0008639/2023	SACHIDANANDA MOHANTY	SATYAJIT MOHAPATRA	BHADRAK TOWN /35 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0008640/2023	PRABIN MALLIK	PRASANNA KUMAR MISHRA	DHENKANAL SADAR /651 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0008641/2023	BALARAM BEHERA @ BAPI BEHERA	ANJAN KUMAR PRADHAN	BALLIGUDA /72 /2021
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0008642/2023	JAYANTI BAG @ JAYANTI BANCHHOR	SACHIDANANDA PADHEE	barpalli /222 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0008643/2023	SABITA ACHARYA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0008644/2023	SUDAM MALLICK	MANORANJAN KHATUA	JENAPUR /191 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0008645/2023	SAISRI LOKANATH PRASAD SETHI	BIPLAB KUMAR DASH	DHENKANAL TOWN /372 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0008646/2023	JAGAMOHAN BISWAL @ JAGA	BISWARANJAN DALAI	ASTARANGA /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0008647/2023	JITENDRA PRASAD MOHANTY @ JITU	BISWARANJAN DALAI	ASTARANGA /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0008648/2023	MIHIRA RANJAN SAHOO	BISWARANJAN DALAI	PARADEEP /311 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0008649/2023	NABAGHAN KALAS	BHARAT BHUSAN ROUSTRAY	CHANDAPUR /116 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0008650/2023	STATE OF ODISHA SATYABADI BISWAL VS	RAMDAS ACHARY VS	// KRUSHNA PRASAD /97 /2023 ()
376	ABLAPL/0008651/2023	STATE OF ODISHA DR.PRATAP KUMAR NAIK VS	DILIP KUMAR SAHU VS	// MAHILA PS SAMBALPUR /63 /2023 ()
377	ABLAPL/0008652/2023	STATE OF ODISHA DADHIRAM ROUT VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /217 /2023 ()
378	ABLAPL/0008653/2023	STATE OF ODISHA MARKA MAJHI VS	BISWA RANJAN DAS VS	// MOHANA /5 /2023 ()
379	ABLAPL/0008654/2023	STATE OF ODISHA MADHUSMITA SAHU @ MADHUMITA SAHOO VS	RAMDAS ACHARY VS	// THAKURGARH /192 /2023 ()
380	ABLAPL/0008655/2023	STATE OF ODISHA LAXMIKANTA DASH VS	AMITAV TRIPATHY VS	// NAYAGARH /131 /2023 ()
381	ABLAPL/0008656/2023	STATE OF ODISHA HARSHABARDHAN JENA @ HARASH JENA VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /99 /2023 ()
382	ABLAPL/0008657/2023	STATE OF ODISHA TRILOCHAN PATRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
383	ABLAPL/0008658/2023	STATE OF ODISHA MANAS RANJAN RATH VS	NIRAJ KUMAR SETHI VS	// BUDEN /230 /2023 ()
384	ABLAPL/0008659/2023	STATE OF ODISHA RAJKISHORE PATEL VS	SAMARENDRA BAHADUR VS	// LEPHRIPADA /141 /2023 ()
385	ABLAPL/0008660/2023	STATE OF ODISHA GOVIND @ GOVINDRAM CHOUDHURY VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// HEMGIR /170 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	ABLAPL/0008661/2023	MD. IRFAN VS STATE OF ODISHA	NARESH KUMAR NAIK VS	SUNDARGARH TOWN /198 /2023 () //
387	ABLAPL/0008662/2023	DEBABRATA MOHANTY @ AKA TERUA VS STATE OF ODISHA	MANORANJAN MUDULI VS	CUTTACK SADAR /274 /2023 () //
388	ABLAPL/0008663/2023	SANYASI BEHERA VS STATE OF ODISHA	BISWA RANJAN NAYAK VS	/ /0 () //
389	ABLAPL/0008664/2023	MAHENDAR ORAM VS STATE OF ODISHA	DEVASHIS PANDA VS	SECTOR-19 /66 /2023 () //
390	ABLAPL/0008665/2023	KAILASH CHANDRA AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	BAUNISUNI /144 /2022 () //
391	ABLAPL/0008666/2023	DHIRA @ DHIRENDRA MAJHI VS STATE OF ODISHA	BISWA RANJAN NAYAK VS	CHANDIPUR /43 /2021 () //
392	ABLAPL/0008667/2023	MADHABANANDA DAS @ MADHAB VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /154 /2023 () //
393	ABLAPL/0008668/2023	PRAKASH BARIK @ PRAKASH KUMAR BARIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	MANGALPUR /497 /2022 () //
394	ABLAPL/0008669/2023	AMAN SETH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BHATILI /7 /2023 () //
395	ABLAPL/0008670/2023	SHYAM SUNDER DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CHANDABALI /113 /2023 () //
396	ABLAPL/0008671/2023	SOUMYA RANJAN TANDI @ SURAJ VS STATE OF ODISHA	SARBESWAR SAHOO VS	TITILAGARH /176 /2022 () //
397	ABLAPL/0008672/2023	SANTU @ SARKAR @ SANTOSH SARKAR	SARBESWAR SAHOO	MALKANGIRI /353 /2023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
398	WPC(OA)/0002905/2016	VS STATE OF ODISHA BASANTA KUMAR PATI	VS PRAFULLA KUMAR KHATEI, A.R.MISHRA	0 // //
		VS PRINCIPAL SECRETARY, HOME DEPTT	VS	0 //

# ORISSA HIGH COURT

MISC CASES FILED on :10/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	41/2023 CRLMA/304/2023	RAMANATH PANDA-MP	ADV.
2	42/2023 CRLMA/305/2023	DEBJIBAN DAS-MP	ADV.
3	54/2023 STREV/48/2021	M/S. D.D. BUILDERS-MP	CHITTARANJAN DAS
4	107/2023 JCRLA/77/2023	LAXMAN-MP	ADV.
5	108/2023 JCRLA/77/2023	LAXMAN-MP	ADV.
6	109/2023 JCRLA/77/2023	LAXMAN-MP	ADV.
7	110/2023 JCRLA/35/2019	SANTOSH@BIJAY LOHAR-MP	MISS.MAHESWATA SAHOO ( AMICUS CURIAE)
8	111/2023 JCRLA/35/2019	SANTOSH@BIJAY LOHAR-MP	MISS.MAHESWATA SAHOO ( AMICUS CURIAE)
9	228/2023 CMAPL/444/2023	MAKARANDA BHOI-MP	SUBHASISH MOHANTY
10	229/2023 CMAPL/446/2023	PRAKASH CH.SAHOO-MP	Subhasish Mohanty
11	230/2023 CMAPL/447/2023	SANJULATA NATH-MP	Subhasish Mohanty
12	231/2023 CMAPL/448/2023	PRAVAT KUMAR BEHERA-MP	SUBHASISH MOHANTY
13	232/2023 CMAPL/449/2023	GYANA R.SAHOO-MP	SUBHASISH MOHANTY
14	233/2023 CMAPL/131/2023	BADRI PRASAD REKHANI-MP	JAJATI KISHORE MOHANTY
15	269/2023 MATA/265/2023	SOURABH SARIT SAMANTARAY-MP	BYOMOKESH SAHOO
16	270/2023 MATA/265/2023	SOURABH SARIT SAMANTARAY-MP	BYOMOKESH SAHOO
17	296/2023 RPFAM/247/2023	BENUDHAR MALLICK-MP	SHIB SHANKAR MOHANTY
18	307/2023 RVWPET/330/2023	TPG EQUITY MANAGEMENT PVT. LTD.-MP	ADISHA MOHANTY
19	337/2023 CONTC/1612/2022	SAROJ KUMAR BHOI-MP	M/S NILAMADHAB SARKAR, M.R.MUDULI
20	568/2023 CRLREV/411/2023	SANJAY GARIA-MP	ASWINI KUMAR DASH
21	569/2023 CRLREV/411/2023	SANJAY GARIA-MP	ASWINI KUMAR DASH
22	570/2023 CRLREV/412/2023	BISWAMITRA BHUE @ BHOI-MP	MANOJ KUMAR PATI
23	571/2023 CRLREV/412/2023	BISWAMITRA BHUE @ BHOI-MP	MANOJ KUMAR PATI
24	572/2023 CRLREV/126/2023	SUBASH KUMAR MANDOTHIA-MP	GOPAL KRUSHNA MOHANTY
25	573/2023 CRLREV/413/2023	JITEN @ JITENDRA NAIK-MP	RAJJEET ROY
26	574/2023	JITEN @ JITENDRA NAIK-MP	RAJJEET ROY

27	CRLREV/413/2023 648/2023 FAO/260/2023	MANAGER LEGAL (CLAIMS), M/S. HDFC ERGO GENERAL INSURANCE CO.LTD.-MP	
28	649/2023 FAO/300/2023	THE MANAGER LEGAL, M/S. MAGMA HDI G.I.CO. LTD.-MP	M.P DUTTA
29	650/2023 FAO/298/2023	THE MANAGER LEGAL, M/S. SRIRAM G.I.CO. LTD.-MP	G.P DUTTA
30	651/2023 FAO/296/2023	THE MANAGER LEGAL, M/S. SRIRAM G.I.CO. LTD.-MP	G.P DUTTA
31	652/2023 FAO/522/2015	MAHESWAR PANDA-MP	M/S.N.K.SAHU
32	653/2023 FAO/72/2005	KARUNI BISWAL-MP	
33	654/2023 FAO/72/2005	KARUNI BISWAL-MP	
34	655/2023 FAO/72/2005	KARUNI BISWAL-MP	
35	656/2023 FAO/72/2005	KARUNI BISWAL-MP	
36	872/2023 RSA/351/2023	KESHAB NANDA-MP	MALAYA KUMAR MISHRA
37	873/2023 RSA/352/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA, (A.G.A)
38	874/2023 RSA/352/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA, (A.G.A)
39	875/2023 RSA/352/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA, (A.G.A)
40	876/2023 RSA/352/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA, (A.G.A)
41	877/2023 RSA/367/2018	MST.SAFOORA BEGUM-MP	MR.SAYED ASIF ALI
42	878/2023 CMP/292/2023	PRASANTA KUMAR MOHAPATRA-MP	SAILESH DAS
43	879/2023 CMP/891/2023	RAJEH KUMAR-MP	ANKITA MUKHERJI
44	880/2023 CMP/892/2023	ANTARYAMI KAMPA-MP	AMIT PRASAD BOSE
45	881/2023 CMP/893/2023	BASUDEV UPADHAYA-MP	KESHAB CHANDRA ACHARYA
46	1083/2023 BLAPL/4759/2023	SAGAR ROUT-MP	MANAS KUMAR CHAND
47	1084/2023 BLAPL/5342/2023	HAREKRISHNA SISA-MP	
48	1085/2023 BLAPL/13081/2022	RAJVEER-MP	
49	1086/2023 BLAPL/3284/2023	RAJU BAROI-MP	
50	1087/2023 BLAPL/8026/2023	BIBHUTI BHUSAN MISHRA-MP	MANAS RANJAN KHATUA
51	1088/2023 BLAPL/7336/2021	ANIL DURIA-MP	
52	1089/2023 BLAPL/7790/2021	ANIL DURIA-MP	
53	1344/2023 MACA/297/2021	ORIENTAL INSURANCE CO. LTD.-MP	
54	1345/2023 MACA/620/2022	ORIENTAL INSURANCE CO. LTD.-MP	
55	1346/2023 MACA/768/2023	LEGAL MANAGER, T.P. CELL. M/S. NEW INDIA ASSURANCE CO.LTD.-MP	
56	1347/2023 MACA/495/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD., D.O II-MP	NITISH KUMAR MISHRA
57	1348/2023 MACA/496/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	NITISH KUMAR MISHRA

58	1349/2023 MACA/769/2023	PRASHANTA ROUT-MP	ANANGA KUMAR OTTA
59	1350/2023 MACA/769/2023	PRASHANTA ROUT-MP	ANANGA KUMAR OTTA
60	1351/2023 MACA/770/2023	THE MANAGER CLAIMS, RELIANCE G.I.CO. LTD.-MP	G.P DUTTA
61	1352/2023 MACA/785/2007	N.I.A.CO.LTD-MP	M/S G.P DUTTA, S.K MOHANTY. B.K SAHU
62	1353/2023 MACA/351/2023	THE MANAGER, ICICI LOMBARD, G.I.CO. LTD.-MP	G.P DUTTA
63	1354/2023 MACA/446/2023	THE DIVL. MANAGER, CHOLOMANDALAM MS G.I.CO. LTD.-MP	G.P DUTTA
64	1355/2023 MACA/786/2007	N.I.A.CO.LTD-MP	M/S G.P DUTTA, S.K MOHANTY. B.K SAHU
65	1356/2023 MACA/787/2007	N.I.A.CO.LTD-MP	M/S G.P DUTTA, S.K MOHANTY. B.K SAHU
66	1357/2023 MACA/788/2007	N.I.A.CO.LTD-MP	M/S G.P.DUTTA, S.K.MOHANTY. B.K.SAHU
67	1358/2023 MACA/783/2007	N.I.A.CO.LTD-MP	M/S G.P DUTTA, S.K MOHANTY. B.K SAHU
68	1359/2023 MACA/784/2007	N.I.A.CO.LTD-MP	M/S G.P.DUTTA, S.K MOHANTY. B.K SAHU
69	1360/2023 MACA/773/2007	N.I.A.CO.LTD-MP	M/S G.P DUTTA, S.K MOHANTY,B.K SAHOO
70	1361/2023 MACA/861/2017	NEW INDIA ASSURANCE CO.LTD,-MP	MR.S.A.ALLI
71	1362/2023 MACA/130/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	MR.D.M.MH KHAN
72	1476/2023 ABLAPL/6717/2023	SANJAYA SUTAR-MP	
73	1477/2023 ABLAPL/6996/2023	PRATAP DAS-MP	
74	1478/2023 ABLAPL/6559/2023	HARESH PATRA-MP	
75	1479/2023 ABLAPL/5710/2023	SUMANT NAIK-MP	
76	1480/2023 ABLAPL/4821/2023	GELHA @ SK. KADIR-MP	
77	1481/2023 ABLAPL/5631/2023	GELHA@SK KADIR-MP	
78	1482/2023 ABLAPL/14655/2019	LAXMINARAYAN BISWAL-MP	
79	1483/2023 ABLAPL/6370/2023	TAPAS MALIK-MP	SUKANTA KUMAR NAYAK
80	1484/2023 ABLAPL/16720/2019	AJAYA SETHE-MP	
81	1914/2023 CRLA/156/2016	NAGESU SABAR-MP	M/S.SOUBHAGYA KU.DASH, MR. BASUDEV PUJARI
82	1915/2023 CRLA/537/2015	BJAYA KUMAR NAYAK-MP	M/S.DEBASNAN DAS, SMITA RANJAN PATNAIK
83	1916/2023 CRLA/537/2015	BJAYA KUMAR NAYAK-MP	M/S.DEBASNAN DAS
84	1917/2023 CRLA/793/2023	GANESH GAGAN PATEL-MP	BIBHU PRASAD MOHANTY
85	1918/2023 CRLA/896/2023	BHASKARA BISOYI-MP	S.MOHAN PRASAD PATRA
86	1919/2023 CRLA/896/2023	BHASKARA BISOYI-MP	S.MOHAN PRASAD PATRA
87	1920/2023 CRLA/897/2023	NARAYAN GIRI-MP	PRATAP KUMAR NAYAK
88	1921/2023 CRLA/897/2023	NARAYAN GIRI-MP	PRATAP KUMAR NAYAK
89	1922/2023	PINTU SAHU-MP	M/S.S.K.LENKA S.ROUT S.K.SETHY

90	CRLA/498/2018 1923/2023	SIBANANDA SETHI-MP	DEBASIS SARANGI S.BAUG (SANJAYA NARAYAN SAHOO)
91	CRLA/565/2018 1924/2023	PINTU PALEI-MP	SARAT KUMAR JENA (SANJAYA NARAYAN SAHOO)
92	CRLA/767/2018 1925/2023	RUPIT HARIJAN-MP	SUJAY SHANKER SINGHDEO
93	CRLA/898/2023 1926/2023	RUPIT HARIJAN-MP	SUJAY SHANKER SINGHDEO
94	CRLA/898/2023 2472/2023	HEMANTA KUMAR SAHOO-MP	AJIT CH MOHAPATRA
95	CRLMC/2141/2023 2473/2023	PRAMOD KUMAR PADHY-MP	JAGAJIBAN PRADHAN
96	CRLMC/3536/2023 2474/2023	DIXIT KUMAR SWAIN-MP	MADAN MOHAN DAS
97	CRLMC/3537/2023 2475/2023	BIKASH@NEPAL@RANJAN SAHOO-MP	MANAS KUMAR CHAND
98	CRLMC/3540/2023 2476/2023	SUBHENDU SEKHAR SAHU-MP	UMA CHARAN MISHRA
99	CRLMC/3541/2023 2477/2023	PRAKASH CHANDRA NAYAK-MP	SATYAJIT MOHAPATRA
100	CRLMC/3542/2023 2478/2023	PRAHALLAD SAHOO-MP	NIRANJAN LENKA
101	CRLMC/3543/2023 2479/2023	RANJAN KUMAR DASH-MP	TARA PRASAD MOHAPATRA
102	CRLMC/3545/2023 2480/2023	KAMAL LOCHAN PATEL-MP	TUSAR KANTI PRAHARAJ
103	CRLMC/3416/2023 2481/2023	ANJANA SWAIN@RANJANA SWAIN-MP	
104	CRLMC/2899/2023 2482/2023	BABU NAYAK-MP	PRASANT KUMAR SAHOO
105	CRLMC/3553/2023 2483/2023	LAMBODAR NAYAK-MP	BINI MISHRA
106	CRLMC/3555/2023 5168/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
107	WA/1911/2023 5169/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
108	WA/1911/2023 5170/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
109	WA/1911/2023 5171/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI, A.S.C.
110	WA/1913/2023 5172/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI, A.S.C.
111	WA/1913/2023 5173/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI, A.S.C.
112	WA/1913/2023 5174/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
113	WA/1912/2023 5175/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
114	WA/1912/2023 5176/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
115	WA/1912/2023 5177/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
116	WA/1914/2023 5178/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
117	WA/1914/2023 5179/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
118	WA/1914/2023 5180/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
119	WA/1915/2023 5181/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
120	WA/1915/2023 5182/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A



121	5183/2023 WA/1916/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
122	5184/2023 WA/1916/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
123	5185/2023 WA/1917/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
124	5186/2023 WA/1917/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
125	5187/2023 WA/1917/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
126	5188/2023 WA/1918/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
127	5189/2023 WA/1918/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
128	5190/2023 WA/1918/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
129	5191/2023 WA/1919/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
130	5192/2023 WA/1919/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
131	5193/2023 WA/1919/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
132	5194/2023 WA/1920/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
133	5195/2023 WA/1920/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
134	5196/2023 WA/1920/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
135	5197/2023 WA/1921/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
136	5198/2023 WA/1921/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
137	5199/2023 WA/1921/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
138	5200/2023 WA/1922/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
139	5201/2023 WA/1922/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
140	5202/2023 WA/1922/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
141	5203/2023 WA/45/2019	RANJITA PATRA-MP	PRASANNA KU.PATTNAYAK
142	5204/2023 WA/1923/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
143	5205/2023 WA/1923/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
144	5206/2023 WA/1923/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
145	5207/2023 WA/1924/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
146	5208/2023 WA/1924/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
147	5209/2023 WA/1924/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
148	5210/2023 WA/1925/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
149	5211/2023 WA/1925/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
150	5212/2023 WA/1925/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
151	5213/2023 WA/1926/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
152	5214/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C

153	WA/1926/2023 5215/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
154	WA/1926/2023 12347/2023	DR. DURGA SHANKAR PATTANAIK-MP	ASHUTOSH MOHANTY
155	WP(C)/25805/2023 12348/2023	PRAKASH ROADLINES CORPORATION LTD., KOLKATA-MP	VIJIT PATNAIK
156	WP(C)/25806/2023 12349/2023	YOUNG INDIA, PURI-MP	KSHIROD KUMAR ROUT
157	WP(C)/25807/2023 12350/2023	KEDARNATH MINING PVT. LTD. KOLKATA-MP	SUSANTA KUMAR DASH
158	WP(C)/25812/2023 12351/2023	M/S. MAA DURGA ENGINEERING, JAGATSINGHPUR-MP	MADHAB LAL AGARWAL
159	WP(C)/25814/2023 12352/2023	GANGADEVI SHG, ALASAH PATANA, PURI-MP	DIPTIRANJAN MOHAPATRA
160	WP(C)/25816/2023 12353/2023	RUDRA NARAYAN MOHANTY-MP	SOMADARSAN MOHANTY
161	WP(C)/25817/2023 12354/2023	RUDRA NARAYAN MOHANTY-MP	SOMADARSAN MOHANTY
162	12355/2023	JOYNARAYAN MOHANTY-MP	SOMADARSAN MOHANTY
163	WP(C)/25820/2023 12356/2023	JOYNARAYAN MOHANTY-MP	SOMADARSAN MOHANTY
164	WP(C)/25820/2023 12357/2023	ASHOK KUMAR BANDUKI-MP	DEEPAK RANJAN SUNDARAY
165	WP(C)/23762/2023 12358/2023	LALIT MOHAN BEHERA-MP	PRAFULLA KUMAR MOHAPATRA
166	WP(C)/25824/2023 12359/2023	M/S. MAA DURGA ENGINEERING, JAGATSINGHPUR-MP	MADHAB LAL AGARWAL
167	WP(C)/25832/2023 12360/2023	NAMITA BEHERA-MP	BISWABIHARI MOHANTY
168	WP(C)/25833/2023 12361/2023	PADMALOCHAN PUSTI-MP	KULDEEP MOHANTY
169	WP(C)/25837/2023 12362/2023	DR. RABINDRA KUMAR MISHRA-MP	BIDYADHAR MANSING
170	WP(C)/25844/2023 12363/2023	MANJULATA SINGH-MP	KULDEEP MOHANTY
171	WP(C)/25847/2023 12364/2023	PRABIR KUMAR DHAL-MP	BHABANI SANKAR MISHRA
172	WP(C)/25849/2023 12365/2023	ARUNA KUMAR SETHI-MP	SANGRAM JENA
173	WP(C)/17564/2023 12366/2023	CHANDRASEKHAR NANDA-MP	SANGRAM JENA
174	WP(C)/17553/2023 12367/2023	RAMAKANTA SETHY-MP	DIPTIRANJAN MOHAPATRA
175	WP(C)/25854/2023 12368/2023	DR. RAJAT KUMAR KUJUR-MP	AMAR KUMAR MOHANTY
176	WP(C)/25855/2023 12369/2023	MANAGEMENT COMMITTEE (CFH SCHEME), JAGATSINGHPUR-MP	SUREN KUMAR ACHARYA
177	WP(C)/25858/2023 12370/2023	BIJAY KALASI-MP	ANURAG PATI
178	WP(C)/25865/2023 12371/2023	RAMESH PRASAD KARNA-MP	SATYAJIT MOHAPATRA
179	WP(C)/25871/2023 12372/2023	M/S. KISSAN AGRO, MAYURBHANJ-MP	KAMALAKANTA MOHANTA
180	WP(C)/25875/2023 12373/2023	SUMIT KUMAR PADHAN-MP	SAROJ KUMAR JEE
181	WP(C)/25880/2023 12374/2023	M/S. SARP SANIWARE (P) LTD. CUTTACK-MP	BHABANI SANKAR TRIPATHY (1)
182	WP(C)/25893/2023 12375/2023	SURENDRA BEHERA-MP	BHABANI SANKAR TRIPATHY (1)
183	WP(C)/25897/2023 12376/2023	AMARESH ROUT-MP	
	WP(C)/16346/2023		

184	12377/2023 WP(C)/25900/2023	RANJANA SAHOO-MP	RABINDRA NATH PRUSTY
185	12378/2023 WP(C)/25902/2023	BINOD BIHARI KARAN-MP	ARUN KUMAR MISHRA (2)
186	12379/2023 WP(C)/25925/2023	SANGRAM KESHARI BINOD-MP	ANIRUDH SANGANERIA
187	12380/2023 WP(C)/25927/2023	SUSMITA BISWAL-MP	GOPINATH SETHI
188	12381/2023 WP(C)/25929/2023	M/S CHOUDHURY INFRA INDIA PVT. LTD., BOUDHA-MP	UPASANA BAL
189	12383/2023 WP(C)/25934/2023	NRUSINGH CHARAN SAHOO-MP	BUDHIRAM DAS
190	12384/2023 WP(C)/25937/2023	SHITIKANTHA PATEL-MP	MAHES DAS
191	12385/2023 WP(C)/17422/2021	KODANDADHARA BARAL-MP	PRAFULLA CHANDRA ACHARYA
192	12386/2023 WP(C)/19496/2018	BIVISAN SETHI-MP	M/S.LAXMAN PRADHAN
193	12387/2023 WP(C)/19496/2018	BIVISAN SETHI-MP	M/S.LAXMAN PRADHAN
194	12388/2023 WP(C)/25950/2023	M/S. ABSOLUTE PROJECTS (INDIA), LTD. PURI-MP	KANANBALA ROY CHOUDHURY
195	12389/2023 WP(C)/14495/2021	PRABAL RANJAN NAYAK-MP	M/S S.P.MISHRA,PRASANTA KUMAR JENA
196	12390/2023 WP(C)/24733/2023	SOUBHAGYARANJAN JENA-MP	DEEPTIRANJAN JENA
197	12391/2023 WP(C)/25951/2023	BIJAN KUMAR PARIDA-MP	KANANBALA ROY CHOUDHURY
198	12392/2023 WP(C)/25954/2023	SABYASACHI SATPATHY-MP	VIJAYA KAR
199	12393/2023 WP(C)/25956/2023	BISWARANJAN DASH-MP	KRISHNA CHANDRA SAHU
200	12394/2023 WP(C)/12465/2006	DASARATH SWAIN-MP	BISWA MOHAN PATTANAIAK 2
201	12395/2023 WP(C)/25957/2023	JYOTSNA MANJARI PATRA-MP	SUMIT SEKHAR PATTANAIAK
202	12396/2023 WP(C)/12464/2006	DASARATHI SWAIN-MP	BISWA MOHAN PATTANAIAK 2
203	12397/2023 WP(C)/25963/2023	NARESH CHANDRA MISHRA-MP	KUNAL KUMAR SWAIN
204	12398/2023 WP(C)/25964/2023	SHISHIRA KUMAR MOHANTY-MP	TUNA SAHU
205	12399/2023 WP(C)/9054/2022	ALL ODISHA ROAD TRANSPORT STAFF ASSOCIATION-MR.R.DAS	
206	12400/2023 WP(C)/3376/2016	STATE OF ODISHA-MP	ADDL.GOV.T.ADV.
207	12401/2023 WP(C)/25793/2023	MAHENDRA SWAIN @ MAHENDRA KUMAR SWAIN-MP	SIDHANT DWIBEDI
208	12402/2023 WP(C)/25978/2023	CHIRANJIBI PRADHAN-MP	BASUDEV PUJARI
209	12403/2023 WP(C)/25991/2023	ARUN KUMAR PUJARI-MP	DEBASIS TRIPATHY
210	12404/2023 WP(C)/21250/2023	HARISH CHANDRA PANDA-MP	NILAMADHAB PARAHARAJ
211	12405/2023 WP(C)/21250/2023	HARISH CHANDRA PANDA-MP	NILAMADHAB PARAHARAJ
212	12406/2023 WP(C)/25663/2023	KORESA BIBI-MP	SUKANTA KUMAR NAYAK 2
213	12407/2023 WP(C)/25993/2023	KUNJA TIRKEY-MP	SOUMYA RANJAN MOHANTY
214	12408/2023 WP(C)/25996/2023	ASHISH KUMAR NAIK-MP	SANTOSH KUMAR NANDA
215	12409/2023	CHATURBHUJA GARNAIK-MP	SANKAR PRASAD PANI

216	WP(C)/25995/2023 12410/2023	MADHU MURMU-MP	BIBEKANANDA BHUYAN
217	WP(C)/25998/2023 12411/2023	SUKANTA ROUT-MP	ANJAN KUMAR BISWAL
218	WP(C)/26003/2023 12412/2023	O.S.F.C.-MP	
219	WP(C)/11994/2003 12413/2023	KARUNAKAR ROUT-MP	RAJKISHORE SWAIN
220	WP(C)/26004/2023 12414/2023	DEBASHISH KUMAR PANDA-MP	
221	WP(C)/26005/2023 12415/2023	M/S FORTUNE IMPEX, BBSR-MP	PRABHU PRASANNA BEHERA
	WP(C)/26006/2023		